

**Quarters for Railway Doctors**

1088. **Shri D. C. Sharma:** Will the Minister of Railways be pleased to state the number of Railway doctors on the Northern Railway who have been provided with quarters as specified by the Railway Board?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** 181.

**Air Passengers**

1089. **Shrimati Mafida Ahmed:** Will the Minister of Transport and Communications be pleased to lay a statement on the Table showing:

(a) the number of passenger movements during the year 1960 at Dum Dum, Santa-Cruz and Meenakbakam airports; and

(b) the tonnage of mail and cargo handled at these airports?

**The Deputy Minister of Civil Aviation (Shri Mohiuddin):** (a) and (b). A statement giving the requisite information is placed on the table of the Sabha. [See Appendix II, annexure No. 33].

**Family Planning in Madhya Pradesh**

1090. **Shri Pangarkar:** Will the Minister of Health be pleased to state the number of family planning centres opened in Madhya Pradesh during the Second Five Year Plan period year-wise?

**The Minister of Health (Shri Karmarkar):** 241 family planning centres were opened in Madhya Pradesh during the Second Five Year Plan period as follows:

Year.	No. of family planning centres.
1958-59	97
1959-60	75
1960-61	69
<b>Total</b>	<b>241</b>

**Medical and Health Schemes in Maharashtra**

1091. **Shri Pangarkar:** Will the Minister of Health be pleased to state:

(a) the nature of allotment made by the Central Government for Maharashtra State on various medical and health schemes for the Third Five Year Plan period;

(b) the amount allotted for the year 1961-62 scheme-wise; and

(c) the amount given so far for each scheme?

**The Minister of Health (Shri Karmarkar):** (a) A statement showing the provisions made for the various medical and public health schemes of the Maharashtra State in the Third Five Year Plan of the State is laid on the Table. [See Appendix II, annexure No. 34].

(b) and (c). According to the existing procedure for the release of Central assistance, allotment of funds is not made scheme-wise but the amount is sanctioned only at the end of each year for broad groups or categories of schemes. Three fourths of the total central assistance allocated for a financial year is, however, released in lump sum ways and means advances to the State Government in nine equal instalments during the course of the year. For 1961-62 the allocation of Central assistance to the Government of Maharashtra is as follows:—

	(Rs. in lakhs)		
	Loan	Grant	Total
Centrally Aided Schemes	115.00	164.00	279.00
Centrally Sponsored Schemes	—	15.18	15.18
<b>TOTAL</b>	<b>115.00</b>	<b>179.18</b>	<b>294.18</b>

**Rural Water Supply Schemes in Maharashtra**

1092. **Shri Pangarkar:** Will the Minister of Health be pleased to state:

(a) whether any provision has been made in the Third Five Year Plan for